

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

Calcutta this the 26th day of September, 2002.

Hon'ble Mr. S. Biswas, Member (A)
Hon'ble Mr. S. Raju, Member (J)

MA-535/2002 in
OA-1060/97

Arun Choudhury Vs. Eastern Rly.

For the applicant Sh. D.N. Basu

For the respondents Sh. P.K. Arora

In the larger interest of justice and having regard to the reasons given in the MA, OA is restored to its original position. Let the OA be listed for final disposal on 3.10.02. In the event the counsel is not present this shall be disposed of in terms of Rule 15 of the C.A.T. (Procedure) Rules, 1987. MA is accordingly allowed.

S. Raju
(S. Raju)
M(J)
'San.'

S. Biswas
(S. Biswas)
M(A)